

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1466 of 2019

IN THE MATTER OF:

Gaurav Dilipraj Panwar

...Appellant

Versus

Raksha Bullion & Anr.

...Respondents

For Appellant:

**Shri Saurabh Ajay Gupta, Shri Nishant Bishnoi
and Ms. Srishti Prabhakar, Advocates**

For Respondents:

**Shri Rajendra Beniwal, Shri Kumar Sumit and
Shri Chirag Gupta, Advocates (for RP)**

O R D E R

05.02.2020 Counsel for Respondent wants time to file Reply. Reply may be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after Notice)' on 4th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md